

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 264 of 2013

Dated : 16th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Steel Authority of India Ltd.

.... Appellant(s)

Versus

Damodar Valley Corporation & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi
Ms. Tulika Mukherji

Counsel for the Respondent(s): Mr. M.G.Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubey for R-1

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **07.01.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson